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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/28/2017
NAME OF THE PETITIONER(S) : SAIKIRAN MURALI
NAME OF THE RESPONDENT(S) : ANURADHA MURALIDHARAN & 1
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
①	T.K. Bheskar Priyadaashini	Counsel for Respondent 1	
2	R Padmanabhan	PCS for Petitioner	

ORDER

PCS representing the petitioner present and stated that the petitioner met with an accident and could not sign the rejoinder. He prayed time to file rejoinder. Counsel for respondent present. Considering the request, time is enlarged at request. Put up on 26.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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